SHRI C. G. K. REDDY: In which case will Government tell if Dr. S. S. Bhatnagar, D. Sc., F. R. S., etc., has any original research to his credit?

Shri K. D. MALAVIYA: Government have already laid the papers on the Table of the Council and hon. Members might well study them and find things out for themselves.

SHRI C. G. K. REDDY: Is the Government entirely satisfied that the present incumbent of this office does indeed possess all the qualifications necessary for the post of Director of National Scientific Research?

SHRI K. D. MALAVIYA: Yes.

SHRI C. G. K. REDDY: Are there no other scientists who have much more, in fact who are more eminent in this matter, and who have many original researches to their credit?

SHRI K. D. MALAVIYA: Dr. Bhatnagar is one of the most eminent scientists available to us.

Prof. G. RANGA: Is it a fact that this is Dr. Bhatnagar who is an F.R.S., because there are two Bhatnagars; one is known all over the world, and is elected F.R.S., a most eminent Indian scientist?

SHRI K. D. MALAVIYA: Yes.

Prof. G. RANGA: Yes. Known all over the scientific world.

SHRI C. G. K. REDDY: What are the associations that have paid tribute to this eminent scientist?

SHRI K. D. MALAVIYA: Please refer to the papers that have been attached.

PUBLIC RECEPTIONS

*58. Shri T. R. DEOGIRIKAR; Will the Minister for Home Affairs be pleased to state whether officers in the civil employ of the Central Government are allowed under the 42 C. S. D.

service rules to accept public receptions?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): The matter is governed by Rule 4 of the Secretary of State Services Conduct Rules and Rule 3 of the Central Government Servants Conduct Rules, copies of which are available in the Library.

SHRI T. R. DEOGIRIKAR: Are the rules of service the same for the States and the Centre?

SHRI B. N. DATAR: Yes.

SHRI K. S. HEGDE: If they are the same as between the States and the Central Government, are the Central Government seeing that these are strictly complied with?

SHRI B. N. DATAR: They are.

SHRI T. R. DEOGIRIKAR: Are the Central Government servants permitted to take receptions from social, economic and cultural organisations?

SHRI B. N. DATAR: No.

SCHOLARSHIP TO STUDENTS

- *59. SHRI B. RATH: Will the Minister for Education be pleased to state:
- (a) whether Government have offered 100 scholarships to foreign students for studies in India;
- (b) if the reply to part (a) above be in the affirmative, what is the number of students from each of the foreign countries who will get such scholarships; and
- (c) whether Government have received similar offers from foreign Governments for grant of scholarships and fellowships to Indian nationals; if so, which countries have made such offers and whether these offers have been accepted?